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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ **CRL.M.C. 2050/2021**

CHARU SONEJA

..... Petitioner

Through Mr. K. K. Manan, Senior Advocate

with Ms. Uditi Bali and Ms. Komal

Vashisht, Advocates

versus

STATE (NCT OF DELHI) AND ORS

..... Respondents

Through Ms. Kusum Dhalla, APP for the State

with SI Rajani

+ <u>W.P.(CRL) 1653/2021 & CRL.M.A. 13715/2021</u>

CHARU SONEJA

..... Petitioner

Through Mr. K. K. Manan, Senior Advocate

with Ms. Uditi Bali and Ms. Komal

Vashisht, Advocates

versus

STATE (NCT OF DELHI) AND ORS

..... Respondents

Through Mr. Piyush Singhal, Advocate for Mr.

giai, Advocate for Mi

Ashish Aggarwal, ASC for the State

and SI Rajani

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD <u>O R D E R</u>

% 20.09.2021

- 1. The charge-sheet has yet not been filed.
- 2. List on 30.09.2021.

SUBRAMONIUM PRASAD, J

SEPTEMBER 20, 2021

Rahul